

### Implementation of Urban Poverty Alleviation Programmes.

6167. SHRI K. RAHMAN KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government of Karnataka has established Urban Development Agencies to implement the Urban Poverty Alleviation Programmes of the centre in the State;

(b) if so, the total assistance given to Urban Poor in Karnataka under SUME and SUWE schemes and the number of beneficiaries in 1992-93 and 1993-94; and

(c) what is the total allocation under the above schemes to Karnataka during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON):

(a) No, Sir.

(b) Information is given in the enclosed Statement (See below)

(c) Central allocations (tentative of Rs. 182.20 lakhs and Rs. 170.4 lakhs have been made under SUM and SUWE respectively in favour of Karnataka for the year 1994-95.

#### Statement

##### (I) Scheme of Urban Micro Enterprises (SUME) :

Year	Assistance given	No. of beneficiaries assisted
	(Rs. in lakhs)	
1992-93 . . . . .	415.00	6325
1993-94 . . . . .	223.29	4739

##### (II) Scheme of Urban Wage Employment (SUWE) :

Year	Expenditure incurred	No. of Mandays of work generated
	(Rs. in lakhs)	(Rs. in lakhs)
1992-93 . . . . .	338.36	5.15
1993-94 . . . . .	226.57	3.58

### Privatisation of integrated development of NCR

6168. SHRI KRISHAN KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to privatise the integrated development of the National Capital Region; and

(b) if so, what is the decision, any taken by Government in regard stating the manner in which NCR development is proposed to be privatised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON):

(a) and (b) For financing the

Five Year Plan investment programme in the state sector, the board strategy agreed upon emphasizes private sector investment in the National Capital Region, by adopting a tax-cum-subsidy approach, rather than relying on debt finance

#### **Scheme of water supply of urban towns**

6169. SHRI KRISHNA KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government has recently launched the new Centrally sponsored scheme of urban water supply in towns;

(b) if so, the salient features of the proposed scheme;

(c) whether it is also a fact that the views of the State Governments would also be sought for the implementation of the scheme; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON):**

(a) and (b) Yes, Sir. the Government has recently launched a new Centrally sponsored scheme of urban water supply for towns having population less than 20,000. Considering the water scarcity, neglect of small towns and the narrow revenue base of the Urban Municipal Authorities/Boards, the scheme will be funded by the Centre and State Government in the ratio of 50-50. Salient features of the scheme is given in the guidelines attached as Statement. (See below)

(c) and (d) During June, 1992 while initiating the AUWSP, a meeting was convened inviting the State Governments representatives to submit their suggestions/views for the implementation of the scheme. On the basis of the suggestions/views offered by the representatives of the State Governments, guidelines for the

preparation of the water supply project were prepared and after approval, was circulated to all the State Governments.

#### **Statement**

*Centrally sponsored accelerated Urban Water supply Programme for towns below 20,000 Population (1991) Census*

#### **GUIDELINES FOR PREPARATION OF WATER SUPPLY PROJECTS:**

##### **1. PHYSICAL:**

1. Priority to be given to number of towns upto 20,000 population (1991 census) in the state:

2. Total population (1991 census) of these towns;

3. Priority to be given to the states with specific problem of occurrence of the following;

(i) Excess Salinity;

(ii) Excess Fluorides;

(iii) Excess Iron content;

(iv) Guinea Worms;

4. Priority to be given to the towns where:

(i) Source of water is more than 5 kms. away or water table is more than 50 Mts. deep;

(ii) Source of water is more than 3 kms. and less than 5 kms. away or water table is between 25—50 Mts. deep.

(iii) Source of water is less than 3 kms. away or water table is less than 25 mts. deep.

5. Following norms may be adopted;

(i) Per capita supply of water;

(a) 70 lpcd (maximum) where house connections are provided;